

**Central Administrative Tribunal  
Principal Bench**

**CP No. 268/2017**

**In**

**OA No.101/2009**

New Delhi, this the 22<sup>nd</sup> day of September, 2017

**Hon'ble Mr.V.Ajay Kumar, Member (J)**  
**Hon'ble Ms. Nita Chowdhury, Member (A)**

Rajesh Dahiya,  
Aged about 43 years,  
S/o Shri Dharam Singh,  
R/o Flat No.234, Pocket-23,  
Sector-24, Rohini,  
Delhi-85.

...Applicant

(By Advocate : Shri M.K. Bhardwaj)

**Versus**

1. Sh. Hasmukh Adhia,  
Secretary,  
Department of Revenue,  
Ministry of Finance,  
North Block, New Delhi.
2. Sh. Sushil Chandra,  
The Chairman,  
CBDT, Ministry of Finance,  
Department of Revenue,  
North Block, New Delhi.
3. Sh. K.C. Jain,  
Principal Chief Commissioner,  
Income Tax, NWR,  
17 E, Ayakar Bhawan,  
Chandigarh.

...Respondents

(By Advocate : Shri Manjeet Singh Reen )

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :-**

When the matter was taken up for hearing, learned counsel for applicant submitted that the orders of this Tribunal have been complied with. In the circumstance, CP is closed. Notices are discharged.

( Nita Chowdhury )  
Member (A)

( V. Ajay Kumar )  
Member (J)

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